

LPG Distributors in J & K

359. SHRI SHABBIR AHMAD SALARIA; Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the criterion followed for opening an LPG dealership/distributorship for distributing cylinders to consumers;

(b) what is the number of LPG distributors in J&K State at present indicating the details regarding the area/population each has to cater to and the place from which they operate;

(c) whether it is a fact that there is no separate dealer of LPG for entire Poonch District and for Tehsil Ram Nagar of J&K State with a population of 4 lakhs and 2 lakhs respectively; and

(d) if so, whether Government would provide LPG dealership/distributorship there?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRA-KASH MALAVIYA): (a) According to the present policy LPG is introduced in a phased manner in cities/towns with population of 20, 000 and above which offer potential for establishing viable distributorship, subject to availability of product.

(b) to (d) The information is being collected and will be laid on the Table of the House.

Proposal for Converting Utkal University to a Central University

360. SHRI KAHNU CHARAN LEN-KA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether OrisSa Government has sent a proposal for converting Utkal University into a Central University; and

(b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) and (b) Government have not received a proposal from Orissa Government for converting Utkal University into a Central University. Utkal University has been established under an Act of the State Legislature of Orissa. As a matter of policy, the Central Government do not convert State Universities into Central Universities.

Expansion of Bhubaneswar Airport

361. SHRI JAGADISH JANI. Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the proposal for expansion of Bhubaneswar airport is pending since long;

(b) if so, what are the reasons therefor;

(c) by when the airport is likely to be expanded and converted into an international airport; and

(d) what steps are being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) and (b) Yes, Sir. Expansion of Bhubaneswar airport has been pending for want of land and finance.

(c) and (d) There is no plan to convert Bhubaneswar airport into an international airport.

Withdrawal of Bombay-Bhubaneswar Calcutta flight

362. SHRI JAGADISH JANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Bombay-Bhubaneswar-Calcutta flight was suddenly withdrawn;

(b) if so, what are the reasons therefor;

(c) whether Government have taken any steps to re-introduce the above flight; and